

FERA Violation by Shri L. M. Thapar

2589. SHRI MUKHTIAR SINGH MALIK: Will the PRIME MINISTER be pleased to refer to reply to Starred Question 13 given in the Rajya Sabha on 4th November, 1986 and state:

(a) whether adjudications proceedings has been initiated against Shri L. M. Thapar who was involved in violation of FERA and if so, what are the details thereof; and

(b) whether any notice or notices issued to Shri L. M. Thapar with regard 16 FERA violations admitted by him prior to his release some time ago and if so, details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHM DUTI): (a) and (b) Yes, Sir. After completion of investigations into majority of charges, the Directorate of Enforcement (FERA) has initiated adjudication proceedings against Thapar Group of Industries. In this connection, 31 show cause notices have been issued. A statement showing amount involved in each show cause notice is enclosed. [See Appendix CXLI, Annexure No. 119].

Revision of Pay Scale for Assistant Grade employees

2590. SHRIMATI SUDHA VIJAY JOSHI:

SHRI N. RAJANGAM:

SHRI M. KADHARSHA:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that assistant grade employees in Police and Excise Departments have been given the grade of Rs. 1640 by the Fourth Pay Commission and other Assistants having Rs. 425/- grade have not been given the Rs. 1640/- grade in the remaining departments of the Government of India;

(b) if so, the reasons therefor;

(c) the names of the Ministries/Departments where Assistants with Rs. 425/- grade have been given Rs. 1640/- grade;

(d) whether Government propose to give Rs. 1640/- grade to the remaining Assistants, if so, by when; and

(e) if so, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI BIREN SINGH ENGATI): (a) The scale of pay of Rs. 1640-60-2600-EB-75,2900 has been given to Inspectors of Excise (in the Central Excise & Customs) and Sub-Inspectors of Police in the Union Territories, including Delhi, Central Bureau of Investigation and Intelligence Bureau and this scale of pay has not been given to Assistant's grade employees in these Departments.

(b) As mentioned by the Fourth Pay Commission in its Report, the Inspectors of Central Excise are on par with Inspectors of Income Tax in respect of duties and responsibilities; hence the same pay scale of Rs. 1640-2900 was recommended for both the categories by the Commission and accepted by the Government. As regards Sub-Inspectors of Police in Union Territories, Central Bureau of Investigation, and Intelligence Bureau, a specific decision was taken to allow them the scale of Rs. 1640-2900 considering the improvements in the pay scale of Police personnel at various levels, namely, constables, Assistant Sub-Inspectors, Sub-Inspectors and Inspectors.

(c) In none of the Ministries/Departments of the Central Secretariat, Assistants having the pre-revised scale of pay of Rs. 425-15-560-20,700-25-800 have been given the revised scale of Rs. 1640-2900.

(d) and (e) Do not arise.